

Annexure-5

Name of the corporate debtor: **SRI PANCHAJANYA POWER PRIVATE LIMITED** ; Date of commencement of liquidation: **05-03-2021**; List of stakeholders as on: **21-05-2021**

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					(Amount in ₹)				Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed ? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	
1	Maharashtra Industrial Development Corporation	A government of Maharashtra Undertaking	A corporation incorporated under Maharashtra Industrial Development Act 1961.	22-04-2021	40082500	19357142	Lease, engineering water and borewell charges. Etc.,	0	NA	48.29%	0	0	20527300	0	Amount rejected represent the extension charges and transfer charges payable by the purchaser, which are claimed without basis although the Unit started commercial production during September 2010 and became subsequently sick and not in operation for the last several years.


